

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 15044/2020

(Arising out of impugned final judgment and order dated 14-08-2018 in WP No. 1742/2007 passed by the High Court Of Judicature At Bombay At Nagpur)

THE STATE OF MAHARASHTRA & ANR.

Petitioner(s)

VERSUS

KESHAO VISHWANATH SONONE & ANR.

Respondent(s)

(IA No.68025/2020-CONDONATION OF DELAY IN FILING and IA No.68026/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.68029/2020-EXEMPTION FROM FILING O.T. and IA No.68031/2020-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.68032/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 7901/2019 (IX)

SLP(C) No. 15045-15047/2020 (IX)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 67491/2020 FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 67492/2020 FOR EXEMPTION FROM FILING O.T. ON IA 67494/2020 IA No. 67489/2020 - CONDONATION OF DELAY IN FILING)

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 17886/2020

(FOR I.R. and IA No.89808/2020-CONDONATION OF DELAY IN FILING and IA No.89811/2020-EXEMPTION FROM FILING O.T.....[ TO BE TAKEN UP ALONG WITH ITEM NO. 35 I.E. SLP(C) No. 15044/2020 ] )

Date : 14-12-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE R. SUBHASH REDDY  
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)  
15045-47/20

Mr. Shyam Divan, Sr. Adv.  
Mr. Siddheshwar N. Biradar, Adv.  
Mr. Vinayak Bhandari, Adv.  
Mr. Ravindra Keshavrao Adsure, AOR

15044

Mr. Ravindra Keshavrao Adsure, AOR  
Mr. Yash Prashant Sonavane, Adv.  
Mr. Jaiprakash Babasaheb Chavan, Adv.

7901/19

Mr. C.U. Singh, Sr. Adv.  
Mr. Mohan Sudame, Adv.  
Ms. Sangita Gupta, Adv.  
Mr. Amjid Maqbool, Adv.  
Mr. Manish Kumar Gupta, AOR

For Respondent(s)  
State

Mr. Tushar Mehta, SG  
Mr. Sanjay Jain, ASG  
MR. Mohammed Akhil, Adv.  
Ms. Sansriti Pathak, Adv.  
Mr. Amrish Kumar, AOR

R-1 in  
7901/20 & R-4  
In 15045-47/20

Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Ram Parsodkar, Adv.  
Mr. Shakul R. Ghatole, Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Ms. Jaikriti S. Jadeja, AOR

Ms. Astha Sharma, AOR

Mr. Abhikalp Pratap Singh, AOR

Ms. Bansuri Swaraj, Adv.  
Mr. Siddhesh Kotwal, Adv.  
Mr. Divyansh Tiwari, Adv.  
Ms. Ana Upadhyay, Adv.  
Mr. Nirnimesh Dube, AOR

Mr. Sachin Patil, AOR

Mr. Rameshwar Prasad Goyal, AOR

Mr. Sudhanshu S. Choudhari, AOR

Mr. Kunal Cheema, AOR

UPON hearing the counsel the Court made the following

**O R D E R**

Mr. Shyam Divan, learned senior counsel has concluded his submissions in SLP(C) No. 15045-15047/2020 and Mr. Ravindra Adsure, learned counsel has concluded his submissions in SLP(C) No. 15044/2020. Also heard Mr. Sanjay Jain, learned ASG in SLP(C) No. 15045-15047/2020.

Ms. Bansuri Swaraj, learned counsel made her submissions on

behalf of respondent Nos. 1 to 3 in SLP(C) No. 15045-15047/2020.

Arguments to continue.

List the matters tomorrow (i.e. 15.12.2020) as part heard.

Diary No(s). 17886/2020

Tag with Special Leave to Appeal (C) No(s). 15044/2020.

In view of the fact that all the respondents in Special Leave to Appeal (C) No(s). 15044/2020 have been served who are also the respondents in Diary No(s). 17886/2020, no notice is required to be issued to the respondents in this special leave petition.

(MEENAKSHI KOHLI)  
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)  
BRANCH OFFICER